## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: CA/21/2017

: REED RELAYS & ELECTRONICS (I) LTD

UNDER SECTION

: 66

S.No. Name (in Capital) Represented by Signature SUSHMETA UDA YASANKAK COUNSEL FOR APPLICANT

BALU SRIOHAR PCS affecting for Objective Mo. DICIP Sulone

## **ORDER**

Counsels for both the parties are present and prayed for time for filing written arguments. Put up on 06.09.2017 at 10.30 A.M.

( - ) \_ '} ageralasa. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF MEMBER (JUDICIAL)